Annexure – 2 List of Creditors of Suvarat Real Estate Developers Private Limited Summary of List of claims as on March 03, 2023 Drawn for claims up to March 17, 2023

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims under		Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	contingent claims	not admitted	verification		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	No claims have been received till March 17, 2023
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	No claims have been received till March 17, 2023
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	9,83,50,12,036	1	4,64,95,00,000	0	0	5,18,55,12,036	3	Annexure -3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	No claims have been received till March 17, 2023

5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	No claims have been received till March 17, 2023
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	No claims have been received till March 17, 2023
7	Operational creditors (Government Dues)	1	1,700	0	1,700	0	0	0	7	Annexure -7
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	No claims have been received till March 17, 2023
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	No claims have been received till March 17, 2023
Total		2	9,83,50,13,736	1	4,64,95,01,700	0	0	5,18,55,12,036		

Annexure-3
List of secured financial creditors (other than financial creditors belonging to any class of creditors) as on March 03, 2023
Drawn for claims up to March 17, 2023

(Amount in ₹)

Sl.	Name of	Details of claim received Details of claim admitted							Amou	Amount	Amou	Amount of	Remarks	
No	creditor										of any	nt of	claim under	, if any
•		Date of receipt	Amount claimed	Amount of claim admitted	Natur e of claim	Amount covered by security interest	Amou nt covere d by guar antee	Wheth er relate d party?	% voting share in CoC	conti ngent claim	mutual dues, that may be set-off	claim not admit ted	verifica- tion	
	Piramal Capital													
	& Housing													
	Finance													Refer
1	Limited	15/03/2023	9,83,50,12,036	4,64,95,00,000	Secured	9,83,50,12,036	0	No	100	0	0	0	6,659,088,499	Note:1
	Total		9,83,50,12,036	4,64,95,00,000		9,83,50,12,036							6,659,088,499	

Note 1:

- 1. Exclusive Charge by way of registered mortgage of the share of development rights of free sale FSI of 10194.88 sq.mts inclusive of proportionate fungible area on the plot bearing CTS No. 210 of Village Andheri, K/W Ward of MCGM, Andheri (W), Mumbai for Sai Darshan SRA CHS Limited & CTS No. 208/A/1 (Pt), 210, 211 (pt), 212 (pt), 215 (pt), 224 (pt) of Village Andheri, K/W Ward of MCGM, Andheri (W), Mumbai for Sarvadharmiya SRA CHS (Prop) lying and being at Village Andheri, Mumbai along with present & future unsold construction thereon.
- 2. Exclusive charge by way of hypothecation on the receivables arising out of the sold and unsold units from present and future construction thereon.

Annexure-7
List of operational creditors (Government dues) as on March 03, 2023
Drawn for claims up to March 17, 2023

(Amount in ₹)

Sl.	Details of claimant Details of claim				Details of claim admitted					Amount of claim	Amount	Remar	
No.	received									nt of	under verification	of claim	ks, if
			Date of	Amount	Amount	Nature	Whether	% of	of	any		not	any
			receipt	claimed	of claim	of claim	related	voting	conti	mutua		admitte	
					admitted		party?	shar e in	n-	l dues,		d	
		Governme						CoC, if	gent	th at			
	Department	nt						applicab	claim	may			
								le		be set-			
										off			
		Deputy											
		Commissio											
		ner of											
		Income											
	Income Tax	Tax -				Unsecure							
1.	Department	Thane	15/03/2023	1,700	1,700	d	No	0	0	0	0	0	
	Total			1,700	1,700			0	0	0	0	0	